

16.30 hrs.

Title: Introduction and passing of the Appropriation (No. 2) Bill, 2002 (Bill passed)

SHRI JASWANT SINGH: Sir, I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 2001, in excess of the amounts granted for those services and for that year.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 2001, in excess of the amounts granted for those services and for that year."

The motion was adopted.

SHRI JASWANT SINGH: Sir, I introduce** the Bill.

SHRI JASWANT SINGH: Sir, I beg to move:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 2001, in excess of the amounts granted for those services and for that year, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 2001, in excess of the amounts granted for those services and for that year, be taken into consideration."

The motion was adopted.

*Published in the Gazette of India. Extraordinary Part-II, Section-2, dt.11.3.2003

** Introduced with the recommendation of the President

MR. SPEAKER: Now, the House would take up clause by clause consideration.

The question is:

"That clauses 2 and 3 do stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

MR. SPEAKER: The Minister may move that the Bill be passed.

SHRI JASWANT SINGH: Sir, I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

MR. SPEAKER: Now, the House would take up item no. 32.

...(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): Sir, you may take up this item tomorrow...*(Interruptions)*

MR. SPEAKER: This depends on the decision of the House.

...(Interruptions)

SHRI BASU DEB ACHARIA : Sir, you may take up this issue tomorrow...*(Interruptions)*

MR. SPEAKER: If the House so desires, then I have no objection.

...(Interruptions)

MR. SPEAKER: Now, there is a request from the hon. Member that the Resolution to be moved by Shri Jaswant Singh to be taken up tomorrow. If the House agrees, then I will take it up tomorrow.

...(Interruptions)

SHRI BASU DEB ACHARIA : Sir, please take it up tomorrow. We will have to speak on this Resolution. Today already almost one and a half hour of the Private Members' Business have been taken away...*(Interruptions)*

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा पर्यटन और संस्कृति मंत्रालय में राज्य मंत्री (श्रीमती भावनाबेन देवराजमाई चीखलीया) : महोदय, सदन की इच्छा है कि रिजोल्यूशने को विचार के लिए ले लिया जाए।

MR. SPEAKER: I have to take up all the items pertaining to Budget today only.

SHRI BASU DEB ACHARIA: Sir, this subject does not pertain to the Budget...*(Interruptions)* This regarding rejection of the Award given on 12 February, 1999 by the Board of Arbitration...*(Interruptions)*

MR. SPEAKER: I have absolutely no objection to taking up this item tomorrow if the entire House agrees to it. But if the House agrees to take it up today, then I will take it up today.

SHRI BASU DEB ACHARIA : Sir, you please take it up tomorrow.â€¦ *(Interruptions)*